

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-37/2013/3329/A**

From :- Shri Romen Baruah  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjeev Kumar Sharma,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati the                      May, 2022.

Sub:                      **Station leave permission.**

Ref:-                      No. DJK.1-5/22/698 dtd. 11.05.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, retrospectively, with the official vehicle, at own cost, from the afternoon of 14.05.2022, after completion of Lok Adalat, till the morning of 18.05.2022.** The Addl. District & Sessions Judge, FTC, Kokrajhar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/*  
**REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-37/2013/3330/A dated**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*18/5/2022*  
**REGISTRAR (VIGILANCE)**  
*Kanaka*